

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/4288/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 19th November, 2020.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/337 dated 13.11.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 21.11.2020 along with station leave permission from the morning to evening of that day, has been granted. Further, the Special Judge, Addl. CBI Court No.1 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No. 2 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No.3 Assam, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

4292
Memo NO.HC.VII-131/1994/4289/A, dated 19.11.2020
Copy to :

1. The Special Judge, Addl. CBI Court No.1, Assam, Guwahati .
2. The Special Judge, Addl. CBI Court No. 2, Assam, Guwahati .
3. The Special Judge, Addl. CBI Court No.3, Assam, Guwahati.
4. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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